

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-117-2020****with****LD-VC-CW-196-2020**

M/s. Ritesh Developers Pvt. Ltd.

... Applicant

Versus

R.N. Talak &amp; Developers &amp; Ors.

... Respondents

Shri A.D. Bhohe, Advocate for the Applicant.

Shri Sudin M.S. Usgaonkar, Senior Advocate with Ms. T. Kamat Ghanekar, Advocate for the Respondents No.1 to 30.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 15<sup>th</sup> September 2020****P.C. :**

Ms. T. Kamat Ghanekar, the learned counsel, waives notice for respondents no.1 to 30.

2. Issue notice to the respondents no.31 to 33.

3. The interim protection, the Trial Court granted when it dismissed the interlocutory application, will continue here too till the next date of hearing.

4. Post the matter on 24.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH